

**OFFICE OF THE HARYANA HUMAN RIGHTS COMMISSION**  
**NIRMAN SADAN, PLOT NO. 1, SECTOR 33-A, CHANDIGARH**

Applications are invited for filling up of two posts of Registrar and two posts of Special Secretary purely on re-employment basis on formula of last pay drawn minus pension in the office of Haryana Human Rights Commission, Chandigarh, initially for a period of one year, which can be extended from time to time or till the regular appointments are made.

**Qualification for the post of Registrar**

The applicant should be a Member of Superior Judicial Service or a retired District & Sessions Judge /Addl. Distt. & Sessions Judge or a Law Graduate Class-I Officer in any State/ Central Government Department/ Organization/ Corporation/High Court having put in at least 15 years' service.

Preference will be given to those who will be having at least five years' experience in the field of Human Rights or five years working experience of Superior Judicial Service as a District & Sessions Judge or Addl. Distt. & Sessions Judge or Registrar/Joint Registrar with High Court/Tribunal/Commission.

The in-service applicants, who are near retirement or are willing to take voluntary retirement, in the event of their selection as Registrar in Haryana Human Rights Commission, may also apply through proper channel.

**Qualification for the post of Special Secretary**

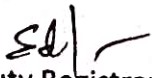
The applicant should be Graduate from a recognised university having five years' service as Special Secretary/Secretary with at least 15 years' experience of Judicial Department.

For both the above mentioned posts, preference will be given to those, who have rendered the service on judicial side in steno line in the Hon'ble High Court of Punjab and Haryana, Chandigarh.

The in-service applicants, who are near retirement or are willing to take voluntary retirement, in the event of their selection as Special Secretary in Haryana Human Rights Commission, may also apply through proper channel.

**Note:**

1. The applicant should not be more than 63 years of age as on 27.02.2025.
2. The service of the person so engaged shall cease on the expiry of the term automatically.
3. Applications must reach in this office on or before 27.02.2025 by 5:00 P.M. positively.
4. Attested copies of relevant testimonials i.e. Proof of Qualification, Experience, Date of Birth, two recent attested passport-size photographs, Aadhaar Card etc. must be attached with the application. Application without copies of relevant testimonials and received after 27.02.2025 will not be entertained.  
Incomplete applications will be summarily rejected.
5. The interview date will be intimated later on.
6. No TA/DA will be paid

  
Deputy Registrar (Estt.)  
Haryana Human Rights Commission  
Chandigarh